THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Indigenous production of galvanised corrugated sheets by Rourkela Steel Plant, Indian Iron and Steel Company and Tata Iron and Steel Company during the last three years has been as under:—

Production of galvanised corrugated sheets (in 'ooo tonnes)

1977-78	1978-79	1979-80 89.4	
105-3	96.3		

(b) The steel plants are following the guidelines for distribution of iron and steel materials including galvan ised corrugated sheets as laid-down by the Joint Plant Committee. This aims at equitable distribution of available materials keeping in view the demand from priority sectors like power, coal, railways, steel plants, irrigation projects etc. The need of consumers in rural sector in respect of GC sheets has been well recognised and adequate supplies are made to the countryside through the stockyards, SSI Corpora tions and rural distribution centres.

(c) A Statement is attached.

(d) and (e) There is no system of state-wise allocation of GC sheets. Supplies are made to various consu mers on the basis of demands register ed from them. A detailed analysis of supplies during the last 5 years indicates that the supplies to different States were made equitably on the basis of demands received from these areas. Demand has, by large, been met in full, by supplementing indigenous availability with imports, whenever necessary.

(f) Does not arise.

Statement

Statewise despatches of galvanised corrugated sheets from main producers

State			1977-78	1978-79	1979-80
Andhra Pr	adesh		6889	4079	6395
Аззапі			10162	10597	4122
Bihar.			2630	3333	4270
Delhi			6651	7222	7279
Gujarat			3155	1425	6764
Haryana			1514	2492	6154
Jammu &	Kash	mir	6604	3452	4588
Kerala			632	569	916
Karnataka			2206	3387	2623
Maharash	tra		16300	9762	1206 ^K
Madhya P	radesi	h	4797	2570	6874
Nagaland			_	114	_
Orissa			945	2557	821
Punjab			4606	5885	9406
Rajasthan			2146	2427	2896
Tamil Nad	lu		4100	4264	7322
Uttar Prad	lesh		7352	8200	13552
West Beng	al		13596	12266	6155.
			94285	84601	102205

Inspection of Boeing-737 engines

1346. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Director-General of Civil Aviation has asked the Indian Airlines to, inspect its Boeing-737 engine_s on the basis of information from the manufacturers;
- (b) if so, what is the reaction of the Airlines in the matter; and

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whether negotiations for the replacement of these engines are also going on simultaneously?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI **CHANDULAL** CHANDRAKAR): (a) Yes, Sir.

- (b) Inspection of the relevant en gine parts fitted in Boeing-737 aircraft is being carried out by Indian Airlines in a phased manner.
- (c) There is no proposal for re placement of the engines and the ques tion of negotiations in this regard does not arise.

Bank loan to weaker section and unemployed

- 1347. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of FINANCE be pleased to state:
- (a) what concrete and positive steps Government have taken to ensure effective implementation of the bank loan policy to weaker sections and \iv-em ployed;
- (b) whether it is a fact that there is a proposal to set up advisory committees at lower levels to see that the loans do really reach the needy; <md
- (c) if so, what are the details of ihe steps taken?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MA-GANBHAI BAROT): (a) The progress of implementation of the policy of enlarging the flow of bank credit to the priority sectors, particularly to the beneficiaries of the 20-Point Programme and other weaker sections of the community is kept under watch by the Reserve Bank and the Government with regular reviews by the Boards of Directors of the public sector banks and at other forums like the District Consultative Committees, State-level Coordination Committees etc. and through periodical meetings of the chief executives of the banks with the Reserve Bank and the Government.

(b) and (c). The measures necessary for making the institutional framework at the lower level effective in ensuring that the credit requirements of the weaker sections are adequately met in accordance with the Government's policy, are being explored.

to Questions

Loss suffered by the S.T.C.

1348. SHRI K. L. N. PRASAD: Will the Minister of COMMERCE be pleased to state:

- (a) whether State Trading Corporation has suffered a great loss it* its export and import transactions during the years 1977-78 and 1978-79:
 - (b) if so, what are the reasons therefor;
- (c) whether there is a marked improvement during the current financial year;
- (d) if so, what are the factors responsible for its improvement;
- (e) what steps are being taken to further improve the position;
- (f) whether some officials have been held responsible for the above losses; and
- (g) if so, what action has been taken against them?,

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) In the over-all export and import transactions STC did not suffer any losses during these two years.

- (b) Does not arise.
- (c) The profit before tax during the current financial year 1980-81 is estimated at Rs. 47 crores.
- (d) and (e) Increase in turn-over both in exports and imports is the major factor responsible for the im provement. Steps are being taken to accomplish the enhanced export gets.
 - (f) and (g) Do not arise